NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP NO. 70(ND)2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: Mr. Sanjay Goel V/s. M/s. Majestic Buildcon Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE

For the Petitioner:

Mr. Pawan Sharma, Advocate

Ms. Arpita Yadav, Advocate

For the Respondent:

Mr. Devendra Singh, Advocate for R-2

Mr. Karishma Jaiswal, CS for R-2

ORDER

Reserved for orders

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)